

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1165
TO BE ANSWERED ON 02.05.2016**

CHILD REHABILITATION CENTRES

1165. SHRI Y.S. AVINASH REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of functional as well as non-functional child rehabilitation centres in the country at present, State/UT-wise;**
- (b) whether the Government proposes to revive the non functional child rehabilitation centres in the country and if so, the details thereof State/UT-wise including Andhra Pradesh;**
- (c) whether bills pertaining to salaries of project staff and the special training centres of NCLP in the country especially Andhra Pradesh for the year 2013-14 are reportedly pending;**
- (d) if so, the details thereof and the action taken/being taken for their expeditious settlement; and**
- (e) the other steps taken/being taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): As per the information received from various NCLP Districts, at present, there are 2876 Special Training Centres functional under NCLP Scheme. The State/UT-wise details of functional and non-functional special training centres are at Annexure.

(b): The major objective of the National Child Labour Project (NCLP) Scheme is to withdraw children from work and mainstream them into formal education system. The Survey is the starting point for the child labour project. The Project Societies are required to conduct survey to identify children working in certain occupations and processes. These children will then form the target group for the Project Society.

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Ministry of Labour and Employment has issued communication to all the concerned Labour Department of the State Government including State Government of Andhra Pradesh to assess the presence of child labour in all NCLP districts through Survey.

(c) to (e): Ministry of Labour and Employment is implementing National Child Labour Project (NCLP) Scheme wherein the Special Training Centres (STCs) are run by the District Project Societies for rehabilitation of children withdrawn from work. Under the Scheme, grant-in-aid which include funds for salary of Project Staff and honorarium of volunteers are directly released to the District Project Societies who in turn use the funds for meeting the expenditure of the Project society and running of Special Training Centres.

For settlement of past liability claims by the Project Society, Ministry has circulated a prescribed proforma which needs to be duly filled by the Society and intimated to the Ministry along with the complete supporting documents required as per the modalities finalized for processing release of liabilities. On receipt of complete requisite documents, the release of past liabilities is considered in the Ministry. Further, for the State of Andhra Pradesh, the liability claim for the year 2013-14 has been received from two NCLP districts namely, Anantpur and Nellore. Funds/liabilities are released to District Project Societies based on the Progress Reports, relevant documents etc. Regular Communications/e-mails are sent to District Project Societies for sending the necessary documents. Video Conferences are held for expediting these reports. Central Monitoring Committee Meeting has also been convened to discuss the NCLP Scheme and fund release to the Societies.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1165 FOR ANSWER ON 02.05.2016 BY SHRI Y. S. AVINASH REDDY REGARDING CHILD REHABILITATION CENTRES

State/UT-wise details of Special Training Centres functional and non-functional under National Child Labour Project (NCLP) Scheme (As per December, 2015 QPR received from the District Project Societies so far)

S.No.	Name of the State/UT	Sanctioned Special Training Centres	Functioning Special Training Centres	Non-functional Special Training Centres
1	Andhra Pradesh	501	68	433
2	Assam	377	82	295
3	Bihar	1723	249	1474
4	Chhattisgarh	261	24	237
5	Delhi	0	0	0
6	Gujarat	118	0	118
7	Haryana	128	62	66
8	Jammu & Kashmir	27	17	10
9	Jharkhand	265	169	96
10	Karnataka	380	61	319
11	Madhya Pradesh	693	299	394
12	Maharashtra	593	374	219
13	Nagaland	44	44	0
14	Odisha	1030	0	1030
15	Punjab	107	101	6
16	Rajasthan	1179	42	1137
17	Tamil Nadu	656	265	391
18	Telangana	514	184	330
19	Uttar Pradesh	2061	113	1948
20	Uttarakhand	10	0	10
21	West Bengal	985	722	263
	Total	11652	2876	8776
